

**Government of Jammu and Kashmir
Home Department**

Civil Secretariat, Jammu/Kashmir

**Notification
Srinagar, the 30th June, 2024**

S.O 347 .- In exercise of the powers conferred under proviso to sub-section (1) of Section 64 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government of Jammu & Kashmir hereby orders that each Police Station shall maintain a register of summons with the following details, namely:-

- 1) Full name of the summoned individual.
- 2) Name of the father/spouse of the summoned individual.
- 3) Permanent address of the summoned individual; if not available, current address.
- 4) Mobile Number, WhatsApp number, and email address of the summoned individual, UID No.
- 5) Name of the person filing the complaint.
- 6) Name of the district.
- 7) Name of the police station.
- 8) Crime No.
- 9) Section(s) of the offence.
- 10) Name of the Court.
- 11) Case number record(CNR).

This notification shall come into force w.e.f 01.07.2024.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to Government

No: HOME-OWP/22/2024-10 (CC:7383321)

Dated: 30.06.2024

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries)
3. Director General of Police, J&K.

JCB
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4. Commissioner/Secretary to Government, General Administration Department.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.
9. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary.
11. Private Secretary to Principal Secretary to Government, Home Department.
12. I/C Website, Home Department.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

JK
30/06/2024.

(Monish Kumar) JKAS

Under Secretary to the Government